

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB-463/ND/2022

IN THE MATTER OF:

Mr. Ashok Chand Srivastava and Ors.

...PETITIONER

Vs.

M/s. Three C Properties Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 23.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

:Mr. Kumar Mihir, Adv. in
IA/2857/2023.

For the Applicant

:Mr. Sonam Sharma Adv in IA
2857/2023

ORDER

IA/2857/2023

This matter was heard in part by the previous bench comprising of Shri PSN Prasad, Hon'ble Member (Judicial) and Shri Rahul Bhatnagar, Hon'ble Member (Technical). Registry is directed to take necessary steps for listing the matter before the earlier Bench. Post this matter to tomorrow before the same bench. List on **24.05.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)